



No. DJA/Trg./Building Responsive Justice/1958/2025/2570

08th July, 2025

To

1. The Ld. Principal District & Sessions Judge (HQs), Central, THC
2. The Ld. Principal District & Sessions Judge, East, KKD
3. The Ld. Principal District & Sessions Judge, South, Saket
4. The Ld. Principal District & Sessions Judge, West, THC
5. The Ld. Principal District & Sessions Judge, New Delhi, PHC
6. The Ld. Principal District & Sessions Judge, South-West, Dwarka
7. The Ld. Principal District & Sessions Judge, North-East, KKD
8. The Ld. Principal District & Sessions Judge, North-West, Rohini
9. The Ld. Principal District & Sessions Judge, South-East, Saket
10. The Ld. Principal District & Sessions Judge, Shahdara, KKD
11. The Ld. Principal District & Sessions-cum-Special Judge (PC Act) (CBI), RADC
12. The Ld. Principal District & Sessions Judge, North, Rohini

Sub.: Building a Responsive Justice System for the Marginalised for Mixed Group of DHJS & DJS Officers.

Respected Sir/Madam,

As per the approved Training Calendar for the year 2025, the Delhi Judicial Academy shall be conducting a Training Programme on 'Building a Responsive Justice System for the Marginalised' for Mixed Group of DHJS & DJS Officers on 02nd August, 2025 at the Delhi Judicial Academy.

The nomination list of Judicial Officers for the aforesaid programme is enclosed as Annexure 'A'. The schedule of the programme shall be communicated in due course.

It is requested that nominated Judicial Officers posted in your district may kindly be communicated about their nomination in the aforesaid programme through your good office.

In case any Officer requires exemption from attending the programme, the Ld. Officer may move application in advance through the concerned Ld. Principal District & Sessions Judge. If the exemption is required on urgent basis, intimation to that effect may be sent to the Academy through e-mail, followed by a formal application duly forwarded by the concerned Ld. Principal District & Sessions Judge. Attention of the nominated officers may also be drawn to the exemption guidelines issued by the Hon'ble High Court of Delhi vide Letter No. 7097-7110/DHC/GAZ./G-3/2023 dated 10.10.2023, whereby it has been directed that exemption of nominated Judicial Officers from attending training programmes shall be considered only in case of extreme exigency such as medical condition etc. along with documentary proof.

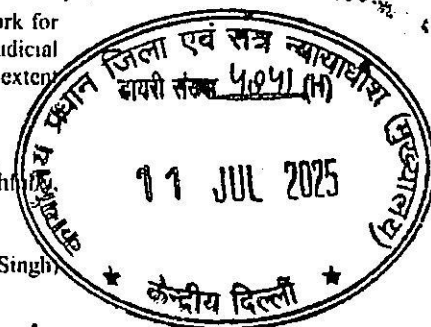
The nominated Judicial Officers may kindly be advised not to list any judicial work for 02nd August, 2025, so that litigants and lawyers are not inconvenienced. In case some judicial work has already been listed, it may be preponed or adjourned accordingly, to the extent possible.

With regards,

Encl. As above

Yours faithfully,

(Rajesh Kumar Singh)



**OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE CUM SPECIAL JUDGE
(PC ACT)(CBI) ROUSE AVENUE COURT COMPLEX, NEW DELHI.**

No. JOTP/RACC/Gaz./2025/

6455/D-6462/D

Dated, 10/7/2025

Copy forwarded alongwith its enclosure for information and necessary action to:-

1. Sh. Jitendra Singh, Special Judge (PC Act)(BI), Rouse Avenue Court Complex, New Delhi.
2. The Branch In-charge, Admn, Filing, Pool Car, Care Taking, Facilitation Centre, Rouse Avenue Court Complex, New Delhi.
3. The P.S. to Ld. Principal District & Sessions Judge-cum-Special Judge (PC Act) (CBI), RACC, New Delhi.
4. The Web-site Committee, Tis Hazari Courts, Delhi.

(Dig Vinay Singh)

Officer In-charge (Judl.)

for Principal District & Sessions Judge-
cum-Spl. Judge (PC Act)(CBI)
Rouse Avenue Court Complex
New Delhi

Annexure 'A'

**Nomination List of Judicial Officers to attend the training programme on
Building a Responsive Justice System for the Marginalised
for the mixed group of DHJS & DJS Officers**

on

02nd August, 2025

Sl. No.	Name of Officer	Present Posting	No	District	Place of Posting
DHJS					
1	Mr. Brijesh Kr. Garg	District Judge (Commercial Court)	1	Shahdara	KKD
2	Ms. Anu Grover Baliga	District Judge (Commercial Court)	4	South-East	Saket
3	Mr. Jitendra Singh	Special Judge (PC Act) (CBI)	23		Rouse Avenue
4	Mr. Hemraj	Judge, Family Court		North-West	Rohini
5	Mr. Ajay Nagar	ASJ (FTSC) (POCSO)		North	Rohini
DJS					
6	Mr. Mridul Gupta	Additional Secretary, DSLSA			Rouse Avenue
7	Mr. Manuj Kaushal	JM First Class	4	Central	THC
8	Ms. Divya Gupta	Civil Judge	8	Central	THC
9	Mr. Anshul Singhal	JM First Class	4	West	THC
10	Ms. Sonika	JM First Class (Mahila Court)	2	North-East	KKD
11	Mr. Kapil Gupta	Full Time Secretary, DLSA		North-East	KKD
12	Ms. Kanika Jain	Full Time Secretary, DLSA		North-West	Rohini
13	Ms. Deepakshi Rana	JM First Class	3	Shahdara	KKD
14	Mr. Navdeep Gupta	JM First Class (NI Act) Digital Court	1	South-East	Saket
15	Ms. DIVYASHREE RAINA	JM First Class (Mahila Court)	4	West	THC
16	Mr. Sankalp Kapoor	Full Time Secretary, DLSA		Shahdara	KKD
17	Ms. Sukriti Singh	JM First Class (Mahila Court)	3	South	Saket
18	Mr. Himanshu Tanwar	Municipal Magistrate		South-West	Dwarka
19	Mr. Gaurav katariya	JM First Class	7	North-West	Rohini
20	Ms. Tabassum Khan	JM First Class (NI Act)	2	South-East	Saket
21	Ms. Anjali Singh	JM First Class (NI Act)	3	New Delhi	PHC
22	Ms. Ravisha Sidana	JM First Class (NI Act)	6	Central	THC
23	Ms. Kahkashan Jabin	Attached with PDJ, South, Saket		South	Saket
24	Ms. Manisha Bhau	JM First Class (NI Act)		Shahdara	KKD
25	Ms. Prithvi Joshi	JM First Class (NI Act) Digital Court	3	South-East	Saket
26	Mr. Shiva Parashar	JM First Class (NI Act)	4	South	Saket
27	Ms. Sanya Singh	JM First Class	6	East	KKD
28	Ms. Ariba Khan	JM First Class (NI Act)	2	South	Saket